

(3)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/105//2016

NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR

NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

Ravi Raghavan
FOR SAVITHRI VENKATESWARAN

COUNSEL FOR
PETITIONER

Ravi

S. Venkateswaran
Counsel for R2

S. Sharief

ORDER

Counsel for Petitioner present. Counsel for R2 present. No representation on behalf of R3 and R4. Both the Counsels submitted that settlement talks are in progress and prayed for more time. At request, time is enlarged. Put up on 15.02.2018 at 10.30 A.M.

-Sel-
**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**

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